

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH

Original Application No. 599/2022

Capt. (IN) Sanjeev Harjal (Retd.)

Applicant

Versus

State of Haryana &Ors.

Respondent

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Place: Faridabad
Dated: 11.01.2023


District Magistrate,
Faridabad

BEFORE THE NATIONAL GREEN TRIBUNAL

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Original Application No. 599/2022

Capt. (IN) Sanjeev Harjal (Retd.)

Applicant

Versus

State of Haryana &Ors.

Respondent

**REPLY BY WAY OF AFFIDAVIT OF VIKRAM, IAS, DISTRICT
MAGISTRATE, FARIDABAD IN COMPLIANCE OF ORDER DATED
20.09.2022**

I, Vikram, IAS, District Magistrate, Faridabad, do hereby solemnly affirm and declare as under: -

1. That the deponent is presently posted as District Magistrate, Faridabad and is fully authorized to swear and depose the facts of the present case before this Hon'ble Court.
2. The grievance of the applicant in the present OA is about the discharge of sewage from colonies like Bastiwa/Bhoor etc. in to storm water drain which passes through sector 29, 30 and 31 behind JalvayuViharJadunath& SOS Campus Faridabad causing long term health hazards and has rendered the groundwater in and around the colony unfit for consumption.
3. That vide Order dated 20.09.2022 this Hon'ble Tribunal passed the direction, relevant extract of which is reproduced below: -

"In view of the averments made in the application, we consider it appropriate to have responses of (1) State of Haryana through Chief Secretary, Govt. of Haryana (2) Haryana State PCB, (3) Commissioner, Municipal Corporation, Faridabad, (4) Chief Administrator, Haryana Shehri Vikas Pradhikaran, Faridabad and (5) District Magistrate, Faridabad who

stand impleaded as respondents no. 1 to 5. Notice of application be issued to the respondents no.1 to 5 requiring them to file their response/ reply to the averments made in the application within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR support PDF and not in the form of Image PDF.”

4. In compliance of the above Order of the Hon'ble Tribunal a committee comprising Commissioner, MCF, Administrator, HSVP, Sub Divisional Magistrate (Fbd), Regional Officer, HSPCB were requested to visit the site immediately, evaluate the factual position of the site in question in the backdrop of assertions made in the application and suggest remedial action for prevention, control and abatement of environmental pollution, if there is any. The Commissioner, MCF was further requested to submit a report in this regard. True copies of the letters dated **17.10.2022**, **03.11.2022** and **11.11.2022** are annexed herewith as **ANNEXURE R/1**, **ANNEXURE R/2** and **ANNEXURE R/3**.
5. That it is submitted that the above committee in its inspection report dated **01.12.2022** and Commissioner MCF in its additional report dated **09.01.2023** has reported as follow:-
 - i. The inspection was done near slip road of Badkhal flyover on 16.11.2022 by the following members (photographs attached):-
 - a. SDM, Faridabad
 - b. Superintending Engineer, MCF
 - c. Regional Officer, HSPCB, FaridabadAlongwith these officials complainant Capt. (IN) Sanjeev Harjal (Retd.) with residents were present during the site inspection.
 - ii. The sewage of Bhodd colony and Baselwa colony has already been tapped by MCF with existing sewer line and the sewage of



these colony is going at Sector-29 disposal and after that to STP at Badshahpur for treatment.

- iii. The sewage water generated from Sector-21 (A,B,C,D), 48, SGM Nagar, Sainik Colony etc. area is being channelized through box type deep drain into storm water drain adjoining to the bypass road as shown in the map annexed herewith as ANNEXURE A/1. The box drain is being shown in Red colour and storm water drain along bypass road is being shown in blue colour.
- iv. To cater the sewage of the above mentioned area, MCF reported that at Sector-21 A (point A in map) 01 STP of MLD capacity has been commissioned. And at present 03 MLD sewage is being treated at trial stage and entire sewage of these areas are planned to channelize at this STP by 28.02.2023.

Copies of report dated 01.12.2022 and 09.01.2023 are annexed herewith as **Annexure R/4& Annexure R/5**.

6. That answering respondent vide Memo No. LFA-II/2023/2436 dated 11.01.2023 has directed the Municipal Corporation of Faridabad to ensure that commitment made vide letter dated 09.01.2023 be honoured and report to the answering respondent. A copy of the letter dated 11.01.2023 is annexed herewith as **Annexure R/6**.

In view of the submissions made hereinabove, present reply may kindly be taken on record.

Place: Faridabad
Dated: 11.01.2023


DEPONENT
(Vikram, IAS)
District Magistrate,
Faridabad

VERIFICATION

Verified that the contents of my aforesaid Reply are true and correct to my knowledge based on the official record. No part thereof is false and nothing material has been kept concealed therefrom.

Place: Faridabad
Dated: 11.01.2023


DEPONENT
(Vikram, IAS)
District Magistrate,
Faridabad



Office of The Deputy Commissioner, Faridabad

कार्यालय उपायुक्त, फरीदाबाद

Telephone no. 0129-2227936, 2226604 Email:- dcfbd@hry.nic.in

Most Urgent

Hon'ble NGT Case

To

Commissioner,
Municipal Corporation,
Faridabad.

No. LFA/G-II/2022/ 1433

Date 17/10/2022

Sub. Regarding compliance of order dated 20.09.2022 on OA No. 599 of 2022 in the matter of Capt. (IN) Sanjeev Harjai (Retd.) V/s State of Haryana & others.

Please find inclosed herewith a copy of order dated 20.09.2022 on OA No. 599 of 2022 in the matter of Capt. (IN) Sanjeev Harjai (Retd.) V/s State of Haryana & others.

"It has been informed in the order dated 29.09.2022 that Capt. (IN) Sanjeev Harjai (Retd.) President of the Jalvayu Vihar Apartment Owners Association has sent by post the present letter petition which has been treated and registered as Original Application, complaining about discharge of sewage from colonies like Bastiwa/Bhoor etc. in to storm water drain which passes through sector 29,30 and 31 behind Jalvayu vihar, Jadunath & SOS campus Faridabad. The applicant has submitted that discharge of sewage into storm water drain is causing long term health hazards to local residents and has rendered the ground water in and around the colony unfit for consumption. The emissions from the highly polluted open sewer have damaged equipments like refrigerators, ACs etc. as the coils are eroded by the toxic fumes and gasses emitted.

The following order has been passed as this application:-

Para 3:- In view of the averments made in the application, we consider it appropriate to have response of (1) State of Haryana through Chief Secretary, Government of Haryana (2) Haryana State PCB, (3) Commissioner, Municipal Corporation, Faridabad, (4) Chief Administrator, Haryana Shehri Vikas Pradhikaran, Faridabad and (5) District Magistrate, Faridabad who stand impleaded as respondents No. 1 to 5. Notice of the application be issued to the respondents No. 1 to 5 requiring them to file their response/ reply to the averments made in the application within two month at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."



Office of The Deputy Commissioner, Faridabad

कार्यालय उपायुक्त, फरीदाबाद

Telephone no. 0129-2227936, 2226604 Email:- dcfbd@hry.nic.in

As such you are requested to get checked the site in question of the said Grievance with all the representatives nominated by the Hon'ble NGT. It is intimated that SDM, Faridabad is nominated as representative of District Magistrate Faridabad. Kindly get prepared Action Taken Report on the said application on the basis of factual position and remedy of the said Grievance.

This may kindly be treated as MOST URGENT being Hon'ble NGT matter.

for Deputy Commissioner,
Faridabad.

Endrst No. No. LFA/G-II/2022/ 1434-37

Date 17/10/2022

A Copy of above is sent to the following for information & immediate necessary action please.

1. Administrator, HSVP, Faridabad.
2. SDM Faridabad.
3. RO, HSPCB, Faridabad.
4. ADA, DC Office, Faridabad.

for Deputy Commissioner,
Faridabad.



Office of The Deputy Commissioner, Faridabad

कार्यालय उपायुक्त, फरीदाबाद

Telephone no. 0129-2227936, 2226604 Email:- dcfbd@hry.nic.in

To

1. Commissioner, Municipal Corporation, Faridabad.
2. Administrator, HSVP, Faridabad.
3. SDM, Faridabad.
4. Regional Officer, HSPCB, Faridabad.

NO. LFA-II/2022/ 1484-87

Dated: 3/11/22

Sub:- Regarding compliance of order dated 20.09.2022 on OA No. 599 of 2022 in the matter of Capt. (IN) Sanjeev Harjai (Retd.) V/s State of Haryana & others.

In continuation of this office letter No. LFA/G-II/2022/1433 dated 17.10.2022 please find enclosed herewith a copy of order dated 20.09.2022 on OA No. 599 of 2022 in the matter of Capt. (IN) Sanjeev Harjai (Retd.) V/s State of Haryana & others.

“It has been informed in the order dated 29.09.2022 that Capt. (IN) Sanjeev Harjai (Retd.) President of the Jalvayu Vihar Apartment Owners Association has sent by post the present letter petition which has been treated and registered as Original Application, complaining about discharge of sewage from colonies like Bastiwa/Bhoor etc. into storm water drain which passes through sector 29,30 and 31 behind Jalvayu vihar, Jadunath & SOS campus Faridabad. The applicant has submitted that discharge of sewage into storm water drain is causing long term health hazards to local residents and has rendered the ground water in and around the colony unfit for consumption. The emissions from the highly polluted open sewer have damaged equipments like refrigerators, ACs etc. as the coils are eroded by the toxic fumes and gasses emitted.

Further, the following order has also been passed on this application:-

Para 3:- In view of the averments made in the application, we consider it appropriate to have response of (1) State of Haryana through Chief Secretary, Government of Haryana (2) Haryana State PCB, (3) Commissioner, Municipal Corporation, Faridabad, (4) Chief Administrator, Haryana Shehri Vikas Pradhikaran, Faridabad and (5) District Magistrate, Faridabad who stand impleaded as respondents No. 1 to 5. Notice of the application be issued to the respondents No. 1 to 5 requiring them to file their response/ reply to the averments made in the application within two month at judicialngt@gov.in



Office of The Deputy Commissioner, Faridabad

कार्यालय उपायुक्त, फरीदाबाद

Telephone no. 0129-2227936, 2226604 Email:- dcfbd@hry.nic.in

preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."

As per above order dated 20.09.2022 committee of the following members is requested to take immediate necessary action in this regard.

1. Commissioner, Municipal Corporation, Faridabad. (or nominee)
2. Administrator, HSVP, Faridabad. (or nominee)
3. SDM, Faridabad.
4. Regional Officer, HSPCB, Faridabad.

The above committee shall visit the site, evaluate the factual position of the site in question in the backdrop of assertions made in the application and suggest remedial action for prevention, control & abatement of environmental pollution, if there is any. Commissioner, MCF is further requested to submit a report in this regard, positively, within 5 days.

for Deputy Commissioner
Faridabad

Dated: 2/11/22

Endst. NO. LFA-II/2022/ 1488

A copy of above is forwarded to ADA, D.C. Office Faridabad for information necessary action please.

Deputy Commissioner
Faridabad



Office of The Deputy Commissioner, Faridabad

कार्यालय उपायुक्त, फरीदाबाद

Telephone no. 0129-2227936, 2226604 Email:- dcfbd@hry.nic.in

To

1. Commissioner, Municipal Corporation, Faridabad.
2. Administrator, HSVP, Faridabad.
3. SDM, Faridabad.
4. Regional Officer, HSPCB, Faridabad.

NO. LFA-II/2022/ 1820-23

Dated: 11/11/22.

Sub:- Regarding compliance of order dated 20.09.2022 on OA No. 599 of 2022 in the matter of Capt. (IN) Sanjeev Harjai (Retd.) V/s State of Haryana & others.

Please refer to this office letter No. LFA-II/2022/1484-87 dated 03-11-2022 vide which action taken report in this matter was sought within five days after visit of site so as to submit reply in the Hon'ble NGT Court. So far said ATR has not been received. The details of this case are as under:-

It is intimated that as per this office letter No. LFA/G-II/2022/1433 dated 17.10.2022 a copy of order dated 20.09.2022 on OA No. 599 of 2022 in the matter of Capt. (IN) Sanjeev Harjai (Retd.) V/s State of Haryana & others was sent to you with the following details :-

"It has been informed in the order dated 20.09.2022 that Capt. (IN) Sanjeev Harjai (Retd.) President of the Jalvayu Vihar Apartment Owners Association has sent by post the present letter petition which has been treated and registered as Original Application, complaining about discharge of sewage from colonies like Bastiwa/Bhoor etc. in to storm water drain which passes through sector 29,30 and 31 behind Jalvayu vihar, Jadunath & SOS campus Faridabad. The applicant has submitted that discharge of sewage into storm water drain is causing long term health hazards to local residents and has rendered the ground water in and around the colony unfit for consumption. The emissions from the highly polluted open sewer have damaged equipments like refrigerators, ACs etc. as the coils are eroded by the toxic fumes and gasses emitted.

Further, the following order has been also been passed on this application:-

Para 3:- In view of the averments made in the application, we consider it appropriate to have response of (1) State of Haryana through Chief Secretary, Government of Haryana (2) Haryana State PCB, (3) Commissioner, Municipal Corporation, Faridabad, (4) Chief Administrator, Haryana Shehri Vikas Pradhikaran, Faridabad and (5) District Magistrate, Faridabad who stand impleaded as respondents No. 1 to 5. Notice of the application be issued to the respondents No. 1 to 5 requiring them to file their response/ reply to the averments made in the application within two month at judicialngt@gov.in preferably in the form



Office of The Deputy Commissioner, Faridabad

कार्यालय उपायुक्त, फरीदाबाद

Telephone no. 0129-2227936, 2226604 Email:- dcfbd@hry.nic.in

of searchable PDF/OCR Support PDF and not in the form of Image PDF.”

As per above order dated 20.09.2022 it was intimated that committee of the following members to take immediate necessary action in this regard.

1. Commissioner, Municipal Corporation, Faridabad. (or nominee)
2. Administrator, HSVP, Faridabad. (or nominee)
3. SDM, Faridabad.
4. Regional Officer, HSPCB, Faridabad.

It was also mentioned that the above committee shall visit the site, evaluate the factual position of the site in question in the backdrop of assertions made in the application and suggest remedial action for prevention, control & abatement of environmental pollution, if there is any. Commissioner, MCF is further requested to submit a report in this regard, positively, within 2 days.

for Deputy Commissioner,
✓ Faridabad. 2

Endst. NO. LFA-II/2022/ 1824

Dated: 11/11/22

A copy of above is forwarded to ADA, D.C. Office Faridabad for information and necessary action please.

for Deputy Commissioner,
✓ Faridabad. 2

Subject: Regarding compliance of order dated 20.09.2022 on OA No. 599 of 2022 in the matter of Capt. (IN) Sanjeev Harjal (Retd.) V/s State of Haryana & Others.

In compliance of order No. LFA-II/2022/1484-87 dated 3/11/2022 issued by the office of Deputy Commissioner, Faridabad regarding subject cited matter (Copy attached). The following committee has been constituted for inspection of site:

1. Commissioner, MCF (or nominee)
2. Administrator, HSVP Faridabad (or nominee)
3. SDM, Faridabad
4. Regional officer, HSPCB, Faridabad

The inspection has been made near slip road of Badkhal flyover on 16/11/2022 by the following members (photographs attached):

1. SDM, Faridabad
2. Superintending Engineer, MCF
3. Regional Officer, HSPCB, Faridabad
4. Capt. (IN) Sanjeev Harjal (Retd.) along with residents

During the inspection it has been found that the sewage water of Sector-21 A disposal is coming and passing through box type deep drain located at Sector-28-19 dividing road which is meeting at the nallah flowing along bypass road i.e. starting from Sector-29 bypass chowk and meets in Mawai drain.

Further, SE, MCF informed that:

1. To tap this sewage water a 10 MLD STP is being constructed by Faridabad Smart City Limited and it will be completed very soon and the sewage water coming from Sector-21A disposal will be treated by 10 MLD STP.
2. The sewage of Bhood colony and Baselwa colony has already been tapped by MCF with existing sewer line and the sewage of these colony is going at Sector-29 disposal.

Action plan to treat sewage many projects is going on and proposed, detail as under

Sr. No.	Project detail	Status	Timeline	Remark
1	Construction of 80 MLD STP at Mirzapur on SBR Technology	In progress 50% completed	31.10.2023	by MCF
2	Construction of 100 MLD STP at Partapgarh on SBR Technology	In progress 50% completed	31.10.2023	by MCF
3.	10 MLD STP by Faridabad Smart City Limited (FSCL)	98% completed	31.12.2022	by FSCL
4.	45 MLD STP at Badshahpur	Working	-	by MCF


Regional Officer
Faridabad Region


Superintending Engineer
Municipal Corporation
Faridabad


Sub-Divisional Magistrate
Faridabad







DIAN FOMOBILE

SERVICES IN : MECHANICAL, ELECTRICAL,
SHOP, DENTING & PAINTING, AC ETC.



Address: Opp. Metro Pilar No. 654, Sec. 20, Faridkot





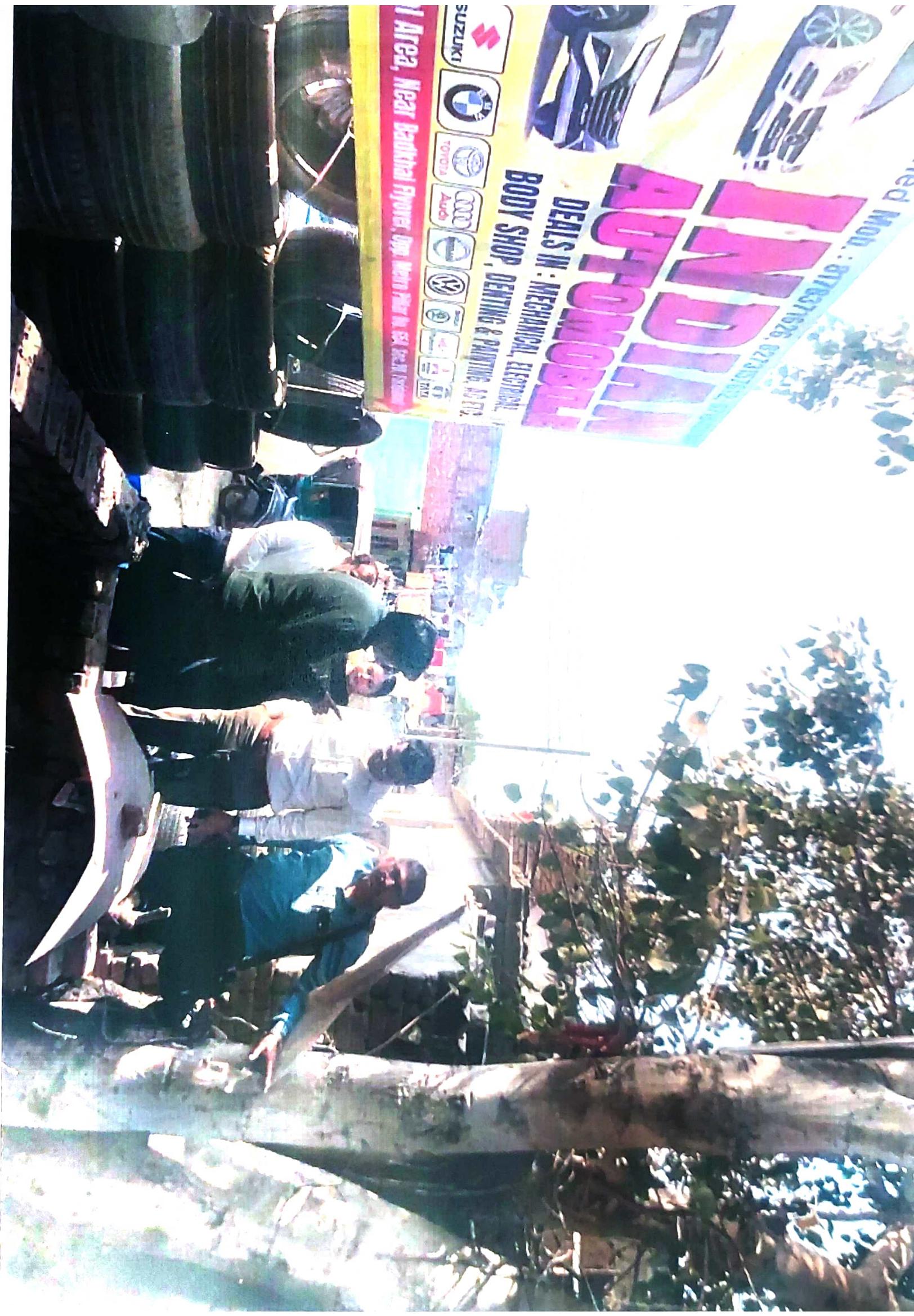
Mob.: 8178371526, 8215181026

INDIA AUTOMOBILE

DEALS IN: MECHANICAL, ELECTRICAL, BODY SHOP, DENTING & PAINTING, AIR FLOW

- SUZUKI
- BMW
- TOYOTA
- Audi
- Honda
- Volkswagen
- KIA

Area, Near Badkhal Flyover, Opp. Metro Phase No. 04, Sec. 02, Gurgaon





B.K. Chowk N.I.T Faridabad -121001, Haryana-India
Tel. : 0120-2411040, 2411004, 2416640
Fax : 0120-2410465



To

The Deputy Commissioner,
Faridabad.

Memo No.MCF/SE/2023/33

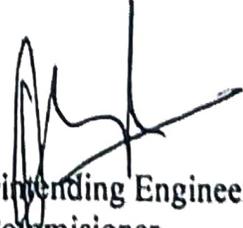
Date: 09/01/2023

Subject: - Regarding compliance of order dated 20.09.2022 on OA No. 599 of 2022 in the matter of Capt. (IN) Sanjeev Harjal (Retd.) V/s State of Haryana & Others.

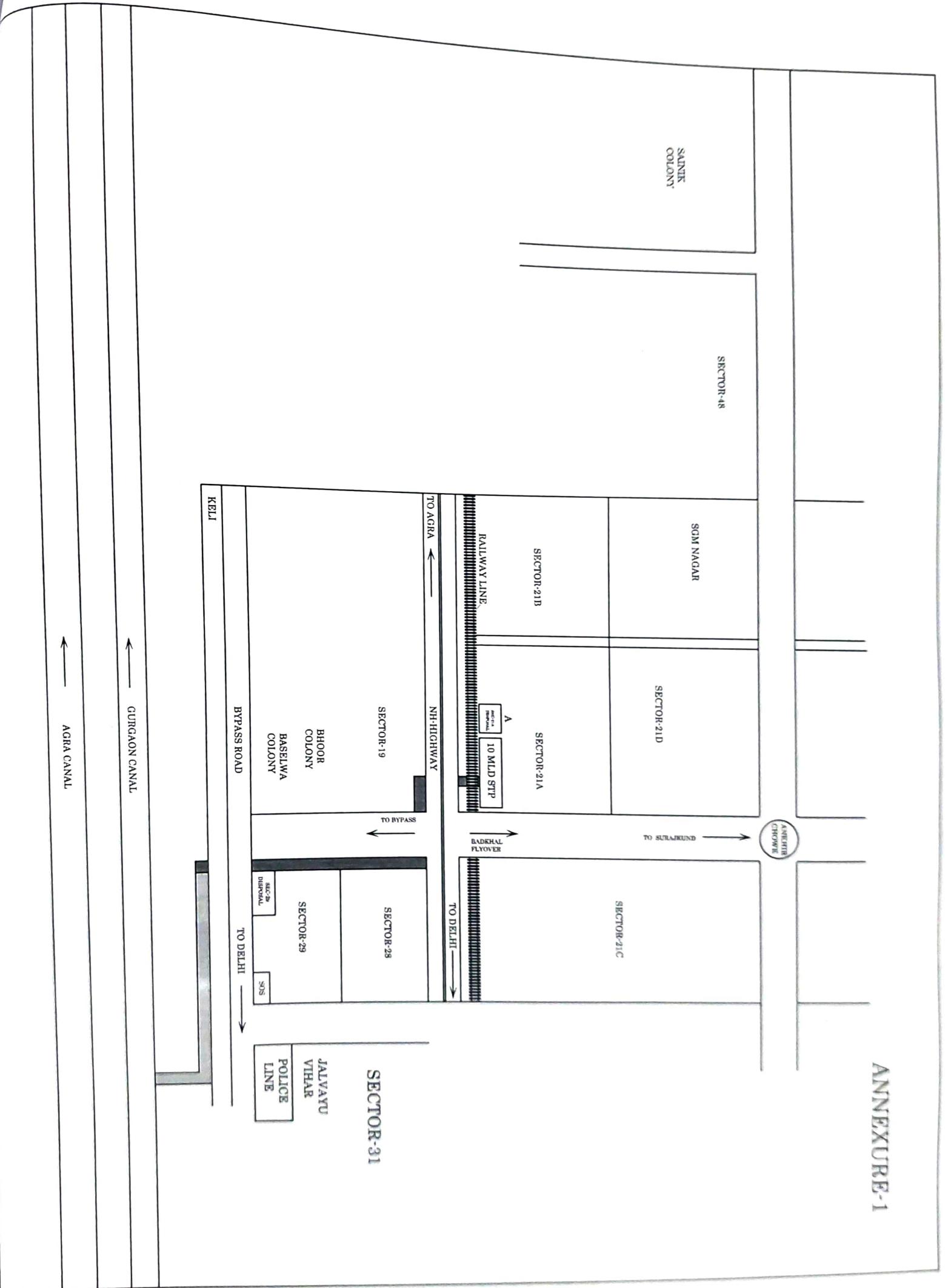
In compliance of order No. LFA-II/2022/1484-87 dated 3/11/2022 issued by the office of Deputy Commissioner, Faridabad regarding subject cited matter (Copy attached). Our submissions are as under:-

1. That the above subjected complaint/OA has been filed alleging that sewage from two colonies (Basliwa and Bhoor) of Old Faridabad is being discharged into storm water drain which passes through Sector-29, 30 and 31. It has been further alleged that MCF had never connected these sewer to the main line or to the nearby STP.
2. That it is humbly submitted that the sewage generated from colonies i.e. Bhoor, Baselwa (incorrectly mentioned as Basliwa in complaint/ OA) is being channelized through underground sewage pipe line laid down in these colonies upto disposal point at sector 29, Faridabad. It is further submitted that from this disposal point, sewage of Bhoor & Baselwa colony, sector 28, sector 29 including Jalwayu Vihar etc. area is being pumped out to Sewage Treatment Plant (STP) at Badshahpur for treatment. After treatment, treated sewage water is being discharged into Budhiya Nallah Drain.
3. That it is relevant to mention here that sewage generated from sector-21 (A,B,C&D), 48, SGM Nagar, Sainik Colony etc. area is being channelized through box drain into storm water drain adjoining to bypass road as shown in the map annexed herewith as Annexure A/1. The box drain is being shown in Red color and storm water drain along bypass road is being shown in Blue color.
4. That it is worthwhile to mention here that 01 STP of 10 MLD capacity has been commissioned at Sector-21A (point 'A' in map) to cater the sewage of the area mentioned in para no. 4 above. At present 03 MLD sewage is being treated as trial stage and entire sewage of these areas are planned to channelize at this STP by 28.02.2023. After this date, no untreated sewage shall be discharged in storm water drain shown in Blue color.

This is for your information, please.


Superintending Engineer
for: Commissioner

ANNEXURE-1





Office of The Deputy Commissioner, Faridabad

कार्यालय उपायुक्त, फरीदाबाद

Telephone no. 0129-2227936, 2226604 Email:- dcfbd@hry.nic.in

To

1. Commissioner, Municipal Corporation, Faridabad.
2. Administrator, HSVP, Faridabad.
3. SDM, Faridabad.
4. Regional Officer, HSPCB, Faridabad.

NO. LFA-II/2022/ 1820-23

Dated: 11/11/22.

Sub:- Regarding compliance of order dated 20.09.2022 on OA No. 599 of 2022 in the matter of Capt. (IN) Sanjeev Harjai (Retd.) V/s State of Haryana & others.

Please refer to this office letter No. LFA-II/2022/1484-87 dated 03-11-2022 vide which action taken report in this matter was sought within five days after visit of site so as to submit reply in the Hon'ble NGT Court. So far said ATR has not been received. The details of this case are as under:-

It is intimated that as per this office letter No. LFA/G-II/2022/1433 dated 17.10.2022 a copy of order dated 20.09.2022 on OA No. 599 of 2022 in the matter of Capt. (IN) Sanjeev Harjai (Retd.) V/s State of Haryana & others was sent to you with the following details :-

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Further, the following order has been also been passed on this application:-

Para 3:- In view of the averments made in the application, we consider it appropriate to have response of (1) State of Haryana through Chief Secretary, Government of Haryana (2) Haryana State PCB, (3) Commissioner, Municipal Corporation, Faridabad, (4) Chief Administrator, Haryana Shehri Vikas Pradhikaran, Faridabad and (5) District Magistrate, Faridabad who stand impleaded as respondents No. 1 to 5. Notice of the application be issued to the respondents No. 1 to 5 requiring them to file their response/ reply to the averments made in the application within two month at judicialngt@gov.in preferably in the form



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of searchable PDF/OCR Support PDF and not in the form of Image PDF.”

As per above order dated 20.09.2022 it was intimated that committee of the following members to take immediate necessary action in this regard.

1. Commissioner, Municipal Corporation, Faridabad. (or nominee)
2. Administrator, HSVP, Faridabad. (or nominee)
3. SDM, Faridabad.
4. Regional Officer, HSPCB, Faridabad.

It was also mentioned that the above committee shall visit the site, evaluate the factual position of the site in question in the backdrop of assertions made in the application and suggest remedial action for prevention, control & abatement of environmental pollution, if there is any. Commissioner, MCF is further requested to submit a report in this regard, positively, within 2 days.

for Deputy Commissioner,
✓ Faridabad. 2

Endst. NO. LFA-II/2022/ 1824

Dated: 11/11/22

A copy of above is forwarded to ADA, D.C. Office Faridabad for information and necessary action please.

for Deputy Commissioner,
✓ Faridabad. 2



Office of The Deputy Commissioner, Faridabad

कार्यालय उपायुक्त, फरीदाबाद

Telephone no. 0129-2227936, 2226604 Email:- dcfbd@hry.nic.in

To

1. Commissioner, Municipal Corporation, Faridabad.
2. Administrator, HSVP, Faridabad.
3. SDM, Faridabad.
4. Regional Officer, HSPCB, Faridabad.

NO. LFA-II/2022/ 1484-87

Dated: 3/11/22

Sub:- Regarding compliance of order dated 20.09.2022 on OA No. 599 of 2022 in the matter of Capt. (IN) Sanjeev Harjai (Retd.) V/s State of Haryana & others.

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Office of The Deputy Commissioner, Faridabad

कार्यालय उपायुक्त, फरीदाबाद

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As per above order dated 20.09.2022 committee of the following members is requested to take immediate necessary action in this regard.

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2. Administrator, HSVP, Faridabad. (or nominee)
3. SDM, Faridabad.
4. Regional Officer, HSPCB, Faridabad.

The above committee shall visit the site, evaluate the factual position of the site in question in the backdrop of assertions made in the application and suggest remedial action for prevention, control & abatement of environmental pollution, if there is any. Commissioner, MCF is further requested to submit a report in this regard, positively, within 5 days.

for Deputy Commissioner
Faridabad

Dated: 2/11/22

Endst. NO. LFA-II/2022/ 1488

A copy of above is forwarded to ADA, D.C. Office Faridabad for information necessary action please.

Deputy Commissioner
Faridabad



Office of The Deputy Commissioner, Faridabad

कार्यालय उपायुक्त, फरीदाबाद

Telephone no. 0129-2227936, 2226604 Email:- dcfbd@hry.nic.in

Most Urgent

Hon'ble NGT Case

To

Commissioner,
Municipal Corporation,
Faridabad.

No. LFA/G-II/2022/ 1433

Date 17/10/2022

Sub.

Regarding compliance of order dated 20.09.2022 on OA No. 599 of 2022 in the matter of Capt. (IN) Sanjeev Harjai (Retd.) V/s State of Haryana & others.

Please find inclosed herewith a copy of order dated 20.09.2022 on OA No. 599 of 2022 in the matter of Capt. (IN) Sanjeev Harjai (Retd.) V/s State of Haryana & others.

"It has been informed in the order dated 29.09.2022 that Capt. (IN) Sanjeev Harjai (Retd.) President of the Jalvayu Vihar Apartment Owners Association has sent by post the present letter petition which has been treated and registered as Original Application, complaining about discharge of sewage from colonies like Bastiwa/Bhoor etc. in to storm water drain which passes through sector 29,30 and 31 behind Jalvayu vihar, Jadunath & SOS campus Faridabad. The applicant has submitted that discharge of sewage into storm water drain is causing long term health hazards to local residents and has rendered the ground water in and around the colony unfit for consumption. The emissions from the highly polluted open sewer have damaged equipments like refrigerators, ACs etc. as the coils are eroded by the toxic fumes and gasses emitted.

The following order has been passed as this application:-

Para 3:- In view of the averments made in the application, we consider it appropriate to have response of (1) State of Haryana through Chief Secretary, Government of Haryana (2) Haryana State PCB, (3) Commissioner, Municipal Corporation, Faridabad, (4) Chief Administrator, Haryana Shehri Vikas Pradhikaran, Faridabad and (5) District Magistrate, Faridabad who stand impleaded as respondents No. 1 to 5. Notice of the application be issued to the respondents No. 1 to 5 requiring them to file their response/ reply to the averments made in the application within two month at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."



Office of The Deputy Commissioner, Faridabad

कार्यालय उपायुक्त, फरीदाबाद

Telephone no. 0129-2227936, 2226604 Email:- dcfbd@hry.nic.in

As such you are requested to get checked the site in question of the said Grievance with all the representatives nominated by the Hon'ble NGT. It is intimated that SDM, Faridabad is nominated as representative of District Magistrate Faridabad. Kindly get prepared Action Taken Report on the said application on the basis of factual position and remedy of the said Grievance.

This may kindly be treated as MOST URGENT being Hon'ble NGT matter.

for Deputy Commissioner,
Faridabad.

Endrst No. No. LFA/G-II/2022/ 1434-37

Date 17/10/2022

A Copy of above is sent to the following for information & immediate necessary action please.

1. Administrator, HSVP, Faridabad.
2. SDM Faridabad.
3. RO, HSPCB, Faridabad.
4. ADA, DC Office, Faridabad.

for Deputy Commissioner,
Faridabad.

Subject: Regarding compliance of order dated 20.09.2022 on OA No. 599 of 2022 in the matter of Capt. (IN) Sanjeev Harjal (Retd.) V/s State of Haryana & Others.

In compliance of order No. LFA-II/2022/1484-87 dated 3/11/2022 issued by the office of Deputy Commissioner, Faridabad regarding subject cited matter (Copy attached). The following committee has been constituted for inspection of site:

1. Commissioner, MCF (or nominee)
2. Administrator, HSV^P Faridabad (or nominee)
3. SDM, Faridabad
4. Regional officer, HSPCB, Faridabad

The inspection has been made near slip road of Badkhal flyover on 16/11/2022 by the following members (photographs attached):

1. SDM, Faridabad
2. Superintending Engineer, MCF
3. Regional Officer, HSPCB, Faridabad
4. Capt. (IN) Sanjeev Harjal (Retd.) along with residents

During the inspection it has been found that the sewage water of Sector-21 A disposal is coming and passing through box type deep drain located at Sector-28-19 dividing road which is meeting at the nallah flowing along bypass road i.e. starting from Sector-29 bypass chowk and meets in Mawai drain.

Further, SE, MCF informed that:

1. To tap this sewage water a 10 MLD STP is being constructed by Faridabad Smart City Limited and it will be completed very soon and the sewage water coming from Sector-21A disposal will be treated by 10 MLD STP.
2. The sewage of Bhood colony and Baselwa colony has already been tapped by MCF with existing sewer line and the sewage of these colony is going at Sector-29 disposal.

Action plan to treat sewage many projects is going on and proposed, detail as under

Sr. No.	Project detail	Status	Timeline	Remark
1	Construction of 80 MLD STP at Mirzapur on SBR Technology	In progress 50% completed	31.10.2023	by MCF
2	Construction of 100 MLD STP at Partapgarh on SBR Technology	In progress 50% completed	31.10.2023	by MCF
3.	10 MLD STP by Faridabad Smart City Limited (FSCL)	98% completed	31.12.2022	by FSCL
4.	45 MLD STP at Badshahpur	Working	-	by MCF


Regional Officer
Faridabad Region


Superintending Engineer
Municipal Corporation
Faridabad


Sub-Divisional Magistrate
Faridabad







DIAN FOMOBILE

SERVICES IN : MECHANICAL, ELECTRICAL,
SHOP, DENTING & PAINTING, AC ETC.



Address: Opp. Metro Pilar No. 654, Sec. 20, Faridkot





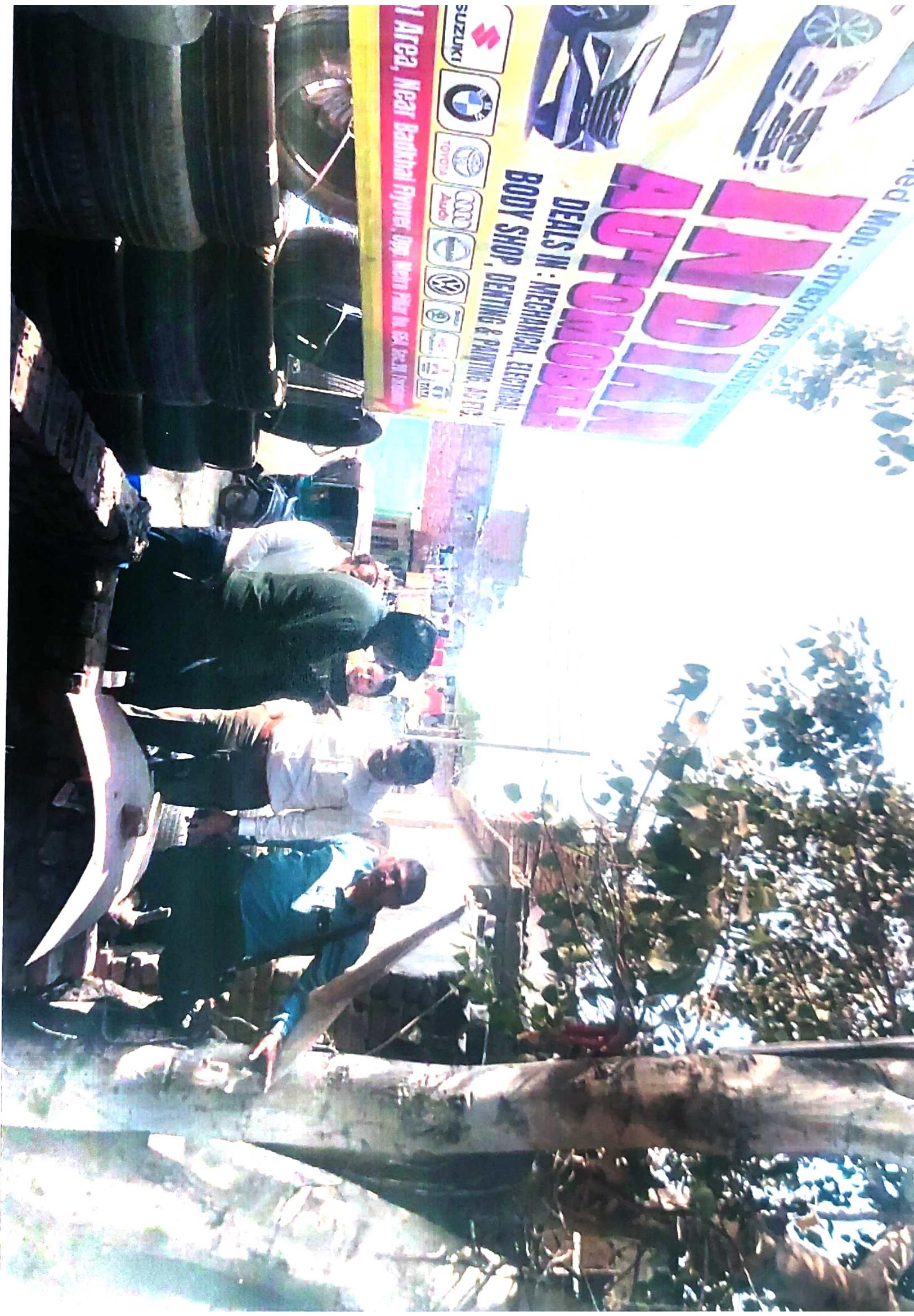
Mob.: 8178371526, 8215181026

INDIA AUTOMOBILE

DEALS IN: MECHANICAL, ELECTRICAL, BODY SHOP, DENTING & PAINTING, AIR FLOW



Area, Near Badkhal Flyover, Opp. Metro Phase No. 04, Sec. 08, Gurgaon



SUZUKI
BMW
TOYOTA
AUDI
VW
HONDA
TATA

INDIA AUTOMOBILE

DEALS IN : MECHANICAL, ELECTRICAL, BODY SHOP, DENTING & PAINTING, AIR-ROD

Area, Near Badkhal Flyover, Opp. Metro Park In. Sec. 13, Noida

Ed Mob : 87831526, 87831527



B.K. Chowk N.I.T Faridabad -121001, Haryana-India
Tel. : 0120-2411040, 2411004, 2416640
Fax : 0120-2410465



To

The Deputy Commissioner,
Faridabad.

Memo No.MCF/SE/2023/33

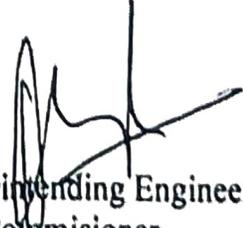
Date: 09/01/2023

Subject: - Regarding compliance of order dated 20.09.2022 on OA No. 599 of 2022 in the matter of Capt. (IN) Sanjeev Harjal (Retd.) V/s State of Haryana & Others.

In compliance of order No. LFA-II/2022/1484-87 dated 3/11/2022 issued by the office of Deputy Commissioner, Faridabad regarding subject cited matter (Copy attached). Our submissions are as under:-

1. That the above subjected complaint/OA has been filed alleging that sewage from two colonies (Basliwa and Bhoor) of Old Faridabad is being discharged into storm water drain which passes through Sector-29, 30 and 31. It has been further alleged that MCF had never connected these sewer to the main line or to the nearby STP.
2. That it is humbly submitted that the sewage generated from colonies i.e. Bhoor, Baselwa (incorrectly mentioned as Basliwa in complaint/ OA) is being channelized through underground sewage pipe line laid down in these colonies upto disposal point at sector 29, Faridabad. It is further submitted that from this disposal point, sewage of Bhoor & Baselwa colony, sector 28, sector 29 including Jalwayu Vihar etc. area is being pumped out to Sewage Treatment Plant (STP) at Badshahpur for treatment. After treatment, treated sewage water is being discharged into Budhiya Nallah Drain.
3. That it is relevant to mention here that sewage generated from sector-21 (A,B,C&D), 48, SGM Nagar, Sainik Colony etc. area is being channelized through box drain into storm water drain adjoining to bypass road as shown in the map annexed herewith as Annexure A/1. The box drain is being shown in Red color and storm water drain along bypass road is being shown in Blue color.
4. That it is worthwhile to mention here that 01 STP of 10 MLD capacity has been commissioned at Sector-21A (point 'A' in map) to cater the sewage of the area mentioned in para no. 4 above. At present 03 MLD sewage is being treated as trial stage and entire sewage of these areas are planned to channelize at this STP by 28.02.2023. After this date, no untreated sewage shall be discharged in storm water drain shown in Blue color.

This is for your information, please.


Superintending Engineer
for: Commissioner



Office of The Deputy Commissioner, Faridabad

कार्यालय उपायुक्त, फरीदाबाद

Telephone no. 0129-2227936, 2226604 Email:- dcfbd@hry.nic.in

To

Commissioner,
Municipal Corporation,
Faridabad.

NO. LFA-II/2023/ 2436 Dated: 11/01/2023

Sub:- OA. No. 599/2022 Capt. (IN) Sanjeev Harjai (Retd) V/s State of Haryana & others.

Please refer to the order dated 20.09.2022 on OA. No. 599/2022 Capt. (IN) Sanjeev Harjai (Retd) V/s State of Haryana & others and Your letter No.MCF/SE/2023/33 dated 09.01.2023.

In this connection it is requested that the commitment made vide letter dated 09.01.2023 be honoured report may kindly be sent to this office as the same has been committed to the Hon'ble NGT by Ld. Deputy Commissioner, Faridabad.


for Deputy Commissioner,
Faridabad 

ANNEXURE-1

